

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 214
IB-162(ND)/2020

IN THE MATTER OF:

Vikas Mittal

.....APPLICANT/PETITIONER

Vs.

M/s Odeon Builders Pvt Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 19.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. A.K. Babbar & Adv. B.K. Tripathi

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **10.05.2023.**

Sd/-
(Court Officer)